

SIX: Papers Laid on the Table & APRIL 1958 Statement re Correction of Starred Answer to Starred Question No. 129.

(b) the progress made to bring these looms under the Co-operative sector and how many are under this sector in Himachal Pradesh; and

(c) the amount of Central aid given to this industry in Himachal Pradesh during 1957-58 and the amount proposed to be given in 1958-59?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) Information is not available.

(b) There are 900 looms in the State, of which 63 looms were in the co-operative sector as on 31st March, 1957. Information is not available as to how many, if any, came into the Co-operative fold after that date.

(c) Amount of Central aid given during 1957-58 was Rs. 7,338. Proposed allotment for 1958-59 is Rs. 17,000.

PAPERS LAID ON THE TABLE

AMENDMENTS TO RUBBER RULES

The Minister of Commerce (Shri Kanungo): I beg to lay on the Table, under sub-section (3) of Section 25 of the Rubber Act, 1947, a copy of Notification No. G.S.R. 163, dated the 22nd March, 1958, making certain further amendments to the Rubber Rules, 1955. [Placed in Library. See No. LT-640/58.]

NOTIFICATIONS ISSUED UNDER DISPLACED PERSONS (COMPENSATION AND REHABILITATION) ACT

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): I beg to lay on the Table, under sub-section (3) of Section 40 of the Displaced Persons (Compensation and Rehabilitation) Act, 1954, a copy of each of the following Notifications, making certain further amendments to the

Displaced Persons (Compensation and Rehabilitation) Rules, 1955:—

(1) G.S.R. No. 70/R.Amdt.XIX, dated the 1st March, 1958.

(2) G.S.R. No. 134/R. Amdt. XX, dated the 15th March, 1958.

[Placed in Library. See No. LT-641/58.]

NOTIFICATION ISSUED UNDER EMPLOYEES' PROVIDENT FUNDS ACT

The Deputy Minister of Labour (Shri Abid Ali): I beg to lay on the Table a copy of Notification No. G.S.R. 170, dated the 22nd March, 1958, under sub-section (2) of Section 7 of the Employees' Provident Funds Act, 1952. [Placed in Library. See No. LT-642/58.]

STATEMENT RE: CORRECTION OF ANSWER TO STARRED QUESTION NO. 129

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): In the answer given by me on the 14th February, 1958, to the Starred Question No. 129 by Shri Radha Raman, I had stated that according to the report received from the State Government, 15,586 acres of Indian territory in District Amritsar had been affected as a result of changes in the course of the river Ravi till the end of 1957. Since then we have received a further report from the Punjab State Government which shows that on verification they found that the figures given earlier by them were not correct. According to the verified figures the position is that during the period from August 15, 1947 to December 31, 1957 the total Indian area lost as a result of changes in the course of the river Ravi came to 10,276 acres. This acreage covers the entire area of 11 villages (3,611 acres) and portions of 33 other villages (6,665 acres).